

The Government has taken various steps to popularise the scheme among the Urban Local Bodies/communities, including issuing toolkit setting out the detailed guidelines, making the Toolkit available on the website and publishing advertisements in the national newspapers.

The total amount available under the CPF is Rs.100 crores only for the Mission period upto 2012.

Discussion with US President

†*88. SHRI Y.P. TRIVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state the details of discussion held between the newly elected President of United States of America and Prime Minister of India on the issue of terrorism during the recently held meet of G-20 nations in the aftermath of recent change of power in America and 26/11 terrorist attack on Mumbai?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): At their meeting in London on 2 April 2009 on the sidelines of G-20 meeting, Prime Minister and the US President discussed India-US bilateral relations, and regional and global issues, including the threat that terrorism emanating from our neighbourhood poses to all free societies, and the international effort required to deal with this problem. There was a significant convergence of views and approaches in this regard. President Obama also informed PM of the new comprehensive US strategy for Afghanistan and Pakistan.

PPP for cruise tourism

*89. SHRI AMIR ALAM KHAN: Will the Minister of TOURISM be pleased to state:

- (a) whether the cruise tourism has attracted the affluent foreign tourists in the country;
- (b) if so, the details thereof;
- (c) whether Government is considering to develop cruise tourism on Public-Private Partnership (PPP) basis; and
- (d) if so, the steps taken by Government in this regard?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (d) Cruise Tourism has tremendous potential to attract both domestic as well as foreign tourists in the country. The Cruise Shipping Policy envisages development of Port Infrastructure and connectivity on Build-Operate-Transfer (BOT)/Public-Private Partnership (PPP) model wherever possible.

Ministry of Tourism provides Central Financial Assistance (CFA) to the State Governments/UT Administrations/Central Government Agencies under the following schemes for development of tourism including cruise tourism:

1. Product/Infrastructure Development for Destinations and Circuits
2. Large Revenue Generating Project
3. Assistance to Central Agencies for Infrastructure Development

Ministry of Tourism has sanctioned the following projects for development of cruise tourism in 2008-09:

† Original notice of the question was received in Hindi.

1. Development of tourism infrastructure at Cochin Port, Kerala for Rs. 1450.00 lakh sanctioned to Cochin Port Trust, Kochi.

2. Purchase of Ferries in Tamil Nadu for Rs.52.70 lakh sanctioned to Poompuhar Shipping Corporation Ltd., Chennai.

Ministry of Tourism has also sanctioned following projects for development of river cruise in the year 2008-09:

- i) Rs.2042.35 lakh for development of Ganga Heritage River Cruise in West Bengal;
- ii) Rs.4309.91 lakh for integrated development of infrastructure for Heritage and River Cruise Development on Mandovi and Zuari river in Goa.

Development of tourist spots in Andhra Pradesh

*90. SHRI NANDI YELLAIAH: Will the Minister of TOURISM be pleased to state:

(a) the number of projects completed/being executed by her Ministry to develop tourist spots in Andhra Pradesh during the last two years and till date during the current year;

(b) by when the ongoing projects are likely to be completed; and

(c) the details of the new tourism development projects likely to be undertaken in the State during the current financial year?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) The development and promotion of places of tourist importance/interest is undertaken primarily by the State Governments/Union Territory Administrations themselves. However, Ministry of Tourism provides funds on the basis of project proposals received from the State Governments/Union Territory Administrations every year under various schemes.

Project proposals that are complete in all respect, are appraised as per scheme guidelines on inter-se-priority basis and funds are sanctioned, subject to availability under the respective head.

Ministry of Tourism has sanctioned following funds to the Government of Andhra Pradesh during the last two years:

Sr. No.	Year	No. of projects sanctioned	Sanctioned Amount (Rs. in lakh)
1	2007-08	9	2629.48
2	2008-09	8	10980.58

Implementation and execution of the projects sanctioned by the Ministry of Tourism is the responsibility of the concerned State Government/Union Territory Administration. However, Ministry of Tourism monitors the progress of projects through site visits and review meetings from time to time.

The following projects have been sanctioned to the Government of Andhra Pradesh for grant of Central Financial Assistance during 2009-10 (till 30.6.2009):

Sr. No.	Name of the project	Amount sanctioned (Rs. in lakh)
1.	Jammulamma Reservoir at Jammiched Cheruvu, Mahabubnagar District	232.00
2.	Village Etikoppaka District Visakhapatnam (Hardware + Capacity Building to Service Provider) (Rs. 45.95 lakh+ Rs. 13.95 lakh)	59.90